## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 232 /(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.04.2017

NAME OF THE PARTIES: M/s. Thaler Developers Put. Ltd.

SECTION OF THE COMPANIES ACT: 250-232 OF THE Companies Act 1956/2013/I & BP Code 2016.

S. No.

Ahmed Churayvala Alv

## **ORDER**

- 1. Ld. Advocate Ahmed Chunawala, Present for Applicant.
- 2. The Petition is admitted.
- 3. The Petitioner is directed to comply with the directions, given vide separate order, dated 20<sup>th</sup> April, 2017.
- 4. The petition is fixed for final hearing on 8th June, 2017.

Date: 20th April, 2017.

M. K. Shrawat Member (Judicial)